

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 241 OF 2017  
AND  
APPEAL NO. 152 OF 2015**

**Dated: 6<sup>th</sup> August, 2018**

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Punjab State Transmission Corporation Ltd. .... Appellant(s)  
Versus  
Punjab State Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **10.09.2018**.

**(Justice N. K. Patil)  
Judicial Member**

*ts/mk*

**(I. J. Kapoor)  
Technical Member**